

In the National Company Law Tribunal, Jaipur

Item No. 104

CP No. (IB)-248/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Prestress Steel LLP

.....Applicant/Petitioners

VS.

Anamika Conductors Pvt. Ltd.

.....Respondent

Order delivered on 14.02.2020

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Prabhansh Sharma, Adv.

For Respondent(s) : Amol Vyas, Adv.

ORDER

Heard the submissions made by the counsel for the Operational Creditor and counsel for the Corporate Debtor. Counsel for the Operational Creditor has sought time for filing the rejoinder. One week's time has been granted for filing the rejoinder. Post the matter to 05.03.2020.

Sdr

**(RAGHU NAYYAR)
TECHNICAL MEMBER**

Sdr

**(P. S. N. PRASAD)
JUDICIAL MEMBER**